

THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD "B" BENCH

**Before: Shri P.M. Jagtap, Vice President
And Shri Siddhartha Nautiyal, Judicial Member**

**ITA No. 910/Ahd/2019
Assessment Year 2014-15**

Madhya Gujarat Vij Company Ltd. Sardar Patel Vidyut Bhavan, Race Course, Vadodara-390007 PAN: AADCM7439H (Appellant)	Vs	Pr. CIT-2, Vadodara (Respondent)
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**Assessee by: Shri M.K. Patel, A.R.
Revenue by: Shri James Kurian, CIT-D.R.**

Date of hearing : 04-04-2022
Date of pronouncement : 27-04-2022

आदेश/ORDER

PER : SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER:-

This is an appeal filed by the assessee against the order of the Id. Principal Commissioner of Income Tax Vadodara-2 vide order dated 27/03/2019 passed for the assessment year 2014-15.

2. At the time of hearing, Id. counsel for the assessee has requested to withdraw the appeal filed vide letter dated 31-03-2022. The Revenue is fair

enough in not objecting to the same. We therefore accept assessee's request for withdrawing the appeal filed.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 27-04-2022

Sd/-
(P.M. JAGTAP)
VICE PRESIDENT
Ahmedabad : Dated 27/04/2022

Sd/-
(SIDDHARTHA NAUTIYAL)
JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
अहमदाबाद